

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL UNDER STATE FINANCIAL CORPORATION ACT (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AUSFC/1/2015	ADV. DEVIDAS J. PANGAM	EDC LIMITED REP. BY ITS DEPUTY GENERAL MANAGER.	GOA EPS PRODUCTS (P) LTD. AND 3 ORS.,		STEPS NOT TAKEN IN R/O R-1 TO R-4. IN VIEW OF ORDER DTD.3.10.2019 PASSED BY LD. REGISTRAR (J) MATTER PLACED BEFORE THE HON'BLE COURT
2	AUSFC/1/2017	ADV. DHARMANAND R. VERNEKAR ADV. PRITI Y. GAONKAR FOR LR'S OF APPELLANT NO. 3 ADV. DHARMANAND R VERNEKAR FOR LRS OF APPELLANTS 3 ADV. PARIMAL REDKAR ADV. GAURI POI	SAINATH BAKERS AND CONFECTIONERS, PROP, CONCERN OF PRITI NAIK SHIRODKAR AND 2 ORS.,	THE EDC LTD.,	ADV. DEVIDAS J. PANGAM FOR RESPONDENT	ADMIT - IN VIEW OF ORDER DT. 08/02/2018, PASSED IN MCA/567/2017, AMENDMENT NOT CARRIED OUT -
	WITH CA/128/2017 IN AUSFC/1/2017	ADV. DHARMANAND R. VERNEKAR ADV. PARIMAL REDKAR ADV. GAURI POI	SAINATH BAKERS AND CONFECTIONERS, PROP, CONCERN OF PRITI NAIK SHIRODKAR AND 2 ORS.,	THE EDC LTD.,	ADV. DEVIDAS J. PANGAM FOR RESPONDENT	- FOR STAY - SERVICE IS COMPLETE - REPLY FILED BY THE RESPONDENT AT PAGE NO.7 TO 12 -

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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